

**In the National Company Law Tribunal,  
Bengaluru, Special Bench**

**CP/157(BEN)2020**

**Court No. 1**

**Item No. 112**

**Sec 66(1)**

**In the matter of:**

CEREBRA INTEGRATED TECHNOLOGIES  
LIMITED

.....Petitioner

V/s

.....Respondent

NIL

**order delivered on ..09/04/2021**

**Coram:**

**ShriRAJESWARA RAO VITTANALA, Honble Member(J)**

**Shri ASHUTOSH CHANDRA, Honble Member(T)**

**For Petitioner(s):**

SHRI PARAMESHWAR BHAT

**For Respondent(s):**

SHRI Aditya

**Order**

Heard Shri Parameshwar Bhat, Learned Counsel for the Petitioner and Shri Aditya,  
Learned Counsel for the Respondent.

The Learned Counsel for the Petitioner requests time to get further instructions on the  
common report filed by the RD. The Learned Counsel for the Respondent submits that  
his Senior Counsel is not feeling well. Post the case on **24.05.2021**.

Sd/-

**Member(T)**

Sd/-

**Member(J)**

**Gy**

